COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 18 OF 2017

Dated: 16th October, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

<u>In the matter of:</u> M/s Green Energy Association Vs.		 Appellant(s)
Joint Electricity Regulatory Commission & Ors.		 Respondent(s)
Counsel for the Appellant(s) :	Ms. Mandakini Ghosh Mr. Parunay Deep Shah Mr. Saransh Shaw Ms. Ritika Singhal	
Counsel for the Respondent(s) :	Mr. Manuj Kaushik for R-1	
	Mr. Anand K. Ganesan Ms. Swapna Seshadri Ms. Neha Garg for R-3 & 4	

<u>ORDER</u>

Learned counsel for the appellant seeks a week's time to file rejoinder. He may take steps to file the same on or before 24.10.2017 after serving copy on the other side.

List the matter on 27.11.2017.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/tpd